

(b) when they migrated to India and the facts about their properties left; and

(c) whether their properties were requisitioned or forcibly occupied and taken over by Pakistan prior to 1965?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** (a) *Ex-gratia* grant were given in the names of the Companies listed in (a) above and not to individuals.

(b) and (c). All companies have their registered offices in India, and factories; tea estates, branches, in East Pakistan which became vested in the Custodian of Enemy Property, Pakistan, in 1965, under the Defence of Pakistan Rules. The question of migration therefore does not arise.

**इस्पात के 'ट्रे' पर 'उत्पादनशुल्क**

8432. श्री महावीर सिंह शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस्पात के छोटे 'ट्रे' पर उत्पादनशुल्क नहीं लगाया गया है; और

(ख) इन प्रकार की "ट्रे" बताने वालों को सख्ता कितनी है और उनके लाभ पर नियंत्रण रखने के लिए क्या कार्यवाही की गई है ?

**वित्त मंत्रालय में राज्य मंत्री (श्री के. आर. गणेश) (क)** इस्पात की छोटी लम्पटियाँ, जो न नो जमीन पर और न न मेज पर ही रखी जाती हैं तथा जिन्हें घरों में, क्लबों में तथा रेस्तरां में खाद्य-सामग्रियों/पेय को लाने

ले जाने में इस्तेमाल किया जाता है। है केन्द्रीय उत्पादनशुल्क की लेवी की परिधि के अन्तर्गत इसलिए नहीं आती क्योंकि कि उन्हें "इस्पात फर्नीचर" के रूप में, जो केन्द्रीय उत्पादनशुल्क टैरिफ के अन्तर्गत एफ शुल्क लगाने योग्य मद है वर्गीकृत नहीं किया जाता है।

(ख) ऊपर (क) को देखते हुए, ऐसे निर्माण-कर्मियों की सख्या के सम्बन्ध में कोई सूचना उपलब्ध नहीं है और न उनको होने वाले लब्धों पर नियंत्रण लगाने की कोई व्यवस्था है।

8433. SHRI G. Y KRISHNAN: Will the Minister of COMMERCE be pleased to state

(a) whether the Indian Tobacco Development Council has made any plan to the fixation of minimum price for export of tobacco this year; and

(b) if so, the particulars thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** (a) The minimum export prices for different grades of unmanufactured tobacco have been revised by the Government this year also after considering the recommendations of the Tobacco Export Promotion Council.

(a) The minimum export prices for manufactured tobacco for the 1974-crop have been raised by about 20 per cent to 25 per cent over the prices fixed last year. The minimum export prices for unsold stocks out of 1972 and 1973 crops have also been raised

by about 5 per cent and 10 per cent respectively over the prices fixed last year.

#### **Issue of Licences to Small Scale Units**

8434 SHRI G Y KRISHNAN Will the Minister of COMMERCE be pleased to state-

(a) whether Government propose to review its import policy to encourage small scale units by giving them licences for restricted items,

(b) whether under the present policy, licences are granted to small units for restricted items, and

(c) whether Government will consider the units which are ancillary to priority industries to give priority treatment in the matter of import licences?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) and (b) Small Scale Units are granted import licences for restricted items upto the specified value limits indicated in the import policy (Red Book Vol. I). The face value restrictions in respect of a number of items have been relaxed in the import policy for 1974-75 period

(c) Some of the ancillary industries are already included in the list of priority industries. There is no proposal to give priority treatment to other ancillary industries

#### **Demand of Indian Towels Abroad**

8435 SHRI R N BARMAN Will the Minister of COMMERCE be pleased to state

(a) whether there is a great demand of Indian Towels abroad;

(b) whether Towel manufacturers of India are not in a position to cope with the demand of towels from foreign countries, and

(c) names of countries India is exporting towels and the steps Government proposes to take to increase the production of towels in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE). (a) Yes, Sir.

(b) Yes, Sir. Our towel manufacturers are heavily booked, and they find it difficult to cope with the increasing demand

(c) India is exporting towels to Canada, Denmark, West Germany, East Germany, Poland, New Zealand, UK, USA, USSR, Japan and a number of other countries. Government is encouraging installation of terry-towel looms to cater principally to export-markets. Some licences in this behalf have been issued under the Industries, Development and Regulation Act and further applications will be favourably considered.

#### **Demand of Indian Garments in Sweden**

8436 SHRI R N BARMAN Will the Minister of COMMERCE be pleased to state

(a) whether there is a great demand of Indian garments in Sweden:

(b) the total value of Indian garments exported to Sweden during 1972, and

(c) the items India Imports from Sweden in lieu of the Indian garments exported?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) Yes, Sir

(b) The total value of Indian garments exported to Sweden during 1972 was Rs 529 crores

(c) There are no specific items to be imported from Sweden in lieu of the Indian garments exported to that country

#### **Dry Port in Delhi**

8437 SHRI DHAMANKAR:  
SHRI S N SINGH DEO